

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/80/2017

NAME OF THE PETITIONER : I GEN POWER SYSTEM PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

M. S. k. RAMASAMY
B. Sathish Babu
for ROC.
Sai Vilas
M. S. Mukundan

Counsel for Respondent No. 2
Respondent
ROC, Chennai
B. Sathish Babu
Counsel for
Petition
Sai Vilas

ORDER

Counsel for petitioner present. Counsel for R2 present. Representative of the Registrar of Companies present and prayed time to file report. Time extended at request. Put up on 15.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy
Member (Judicial)

bc